

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

**Company Petition IB/51/2021
AND
IA (IBC) 694/2024 in Company Petition IB/51/2021
u/s. 94 of IBC, 2016**

IN THE MATTER OF:

Avasarla Venkateswar Rao

...Petitioner

AND

State Bank of India & Servomax India Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 694/2024

Learned Counsel Mr Varun Ambati, for applicant/ Financial Creditor present through Video Conference.

Heard. None appeared for the Personal Guarantor/ Bankrupt.

For orders on 09.08.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**